

**Textile Mills**

**242. Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state the present position of production and stock of textiles in—

- (i) the Bombay State Mills;
- (ii) Kanpur Mills; and
- (iii) West Bengal Mills?

**The Minister of Industry (Shri Manubhai Shah):** (i) to (iii). A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 9.]

**Handloom Cess Fund**

**243. Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount given to various States as loans or grants for handloom co-operatives out of the Handloom Cess Fund during 1956-57; and

(b) the total amount collected year by year since the inception of the cess fund and the total amount disbursed every year?

**The Minister of Commerce (Shri Kanungo):** (a) Rs. 6,88,45,140-14-0.

(b) A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 10.]

**Licensing of Looms and Spindles**

**244. Shri A. C. Guha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of looms and spindles licensed in West Bengal, Orissa and Bihar during the years 1954-55 and 1955-56;

(b) how many of these licenses have been utilised and the names of the firms which have failed to utilise the licenses;

(c) whether any attempt has been made to get the licenses of defaulters utilised by some other companies or firms; and

(d) whether Government have any scheme to step up the production of the eastern region of India to meet the local requirements of textiles?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 11.]

(c) The spindles released by the revocation of the licenses of defaulters, are pooled and re-distributed on an all India basis. According to the present policy ordinarily no license is granted for installation of looms.

(d) Over and above the spindles and looms allotted in the eastern region during the years 1954-55 and 1955-56, further allotment of 1,76,196 spindles released by way of revocation have been allotted to the eastern region since June, 1956. 250 looms, on special ground have been allotted for installation to the eastern region. In addition to this, Government have decided to permit installation of 35,000 power looms in the Co-operative fold of the handloom sector in the whole country for production of additional cloth. Against this, according to schemes submitted by the State Governments in the eastern regions certain power looms have already been allotted and schemes for more power looms are under consideration.

**Low Income Group Housing Scheme**

**245. Shri Onkar Lal:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount allocated to Rajasthan State under Low Income Group Housing Scheme so far; and

(b) the amount spent out of that?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K.**